

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3885
ANSWERED ON:16.12.2011
SETTING UP OF ADVISORY COMMITTEE FOR CGHS
Mithlesh Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Department of Personnel and Training (DOPT) has laid down guidelines for setting up of Advisory Committee of Central Government Health Scheme (CGHS) and Resident Welfare Associations (RWAs);
- (b) if so, the details of the guidelines in this regard;
- (c) the number of meetings of the above committee held during each of the last two years and the current year in Delhi, dispensary-wise alongwith the points discussed; and
- (d) the number of demands of dispensaries and RWAs have been approved or likely to be approved by the Government?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(d) Central Government Health Scheme (CGHS) has a system of having Local Advisory Committees at dispensary level with CMO in charge as chairperson and Area Welfare Officer nominated by DoPT and representatives of pensioners' association as members. The Local Advisory Committee meets on second Saturday of every month at dispensary level to discuss the issues pertaining to CGHS beneficiaries to improve the service delivery.